

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP

07-03-2024

LIST OF CREDITORS AS ON

30-06-2024

SN	NAME OF CREDITOR	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Ridhi Roadlines	04-06-2024	23,03,563.00	14,61,727.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	8,41,836.00	Interest not allowed & many bills are not verified
2	Shaifali Roadlines	04-06-2024	14,42,566.00	10,95,850.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	3,46,716.00	Interest not allowed & 2 receipts are not recorded
3	Sameer Transport Company	24-06-2024	33,06,756.00	33,06,756.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
4	New National Transport Company	24-06-2024	4,21,868.00	4,21,868.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
5	Saqib Transport Company	24-06-2024	2,78,957.00	2,78,957.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
6	Radha Krishna Transport corporation	23-06-2024	12,77,868.00	0.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	12,77,868.00	Clarifications have been sought
7	Citizen Transport Company	23-06-2024	11,00,600.00	0.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	11,00,600.00	Clarifications have been sought
8	Rajasthan State Industrial Development & Investment Corporation Limited	28-06-2024	3,64,06,016.00	0.00	Authority	0.00	0.00	No	0.00%	0.00	0.00	0.00	3,64,06,016.00	Clarifications have been sought
			<b>4,65,38,194.00</b>	<b>65,65,158.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>			<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>35,67,020.00</b>	